

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matters adjourned on 06.03.2020 in the Court - IV will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	06.03.2020	30.03.2020
2.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	06.03.2020	30.03.2020
3.	Comp. App. (AT) No.321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	06.03.2020	30.03.2020

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By Order

-sd/-
Registrar